

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 62

Dated Guwahati, the 7th December, 2019

The Principal Seat of the Gauhati High Court will remain closed from 23rd to 31st December, 2019 on account of Winter Vacation (Christmas Holidays).

During the Vacation the arrangement of duties in the office for the Officers and Staff of the Principal Seat will be as follows: -

1. **The Office will function on 23rd, 24th and 27th December, 2019 (3 days).**
2. **The Office will remain closed on 26th, 30th and 31st December, 2019 (3 days).**

There will be no Vacation Court during the Winter Vacation.

Limitation will not run during the vacation.


By Order,

**Sd/-Robin Phukan,
REGISTRAR GENERAL**

Memo No. HC.III-35/2011/5871-5905/G dated Guwahati, the 7th December, 2019
Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun for information and necessary action.
6. The District & Sessions Judge, _____, Assam.
7. The Registrar, High Court of _____.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.

12. The Chairman, N.E. Bar Council, Guwahati.
13. The Secretary, Bar Association, Dimapur, Nagaland.
14. The Secretary, Lawyers' Association, Guwahati.
15. The Director, Judicial Academy, Assam.
16. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
17. The Assistant Solicitor General of India, Gauhati High Court, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
24. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The P.S to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The Admn. Officer (J),(_____), Gauhati High Court, Guwahati.
28. The Court Officer No.1 / No.2, Gauhati High Court, Guwahati.
29. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
30. The Medical & Health Officer, Guwahati High Court Medical Unit.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati
32. The Court Manager, Gauhati High Court, Guwahati
33. The Chief Security Officer, Gauhati High Court, Guwahati
34. The Manager, Staff Canteen of the Gauhati High Court (Old Block),Guwahati / The Manager, High Court Canteen, Gauhati High Court(New Block), Guwahati.
35. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
07-12-19
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